

DIVISION BENCH
COURT - II

O-211

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/120(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH JULY 2024

IN THE MATTER OF	NAMSTEINDIA CYBER CAFE (OPC) PRIVATE LIMITED VS REGISTRAR OF COMPANIES PATNA IN THE MATTER OF NAMSTEINDIA CYBER CAFE OPC PRIVATE LIMITED
UNDER SECTION	SEC 252 (3)

Appearance (via video conferencing/physically)
Ms. Minu Tulsian

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List this matter for further consideration on **17.09.2024**.

(Anamitra Pal)
Court Officer

Ar.